

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 101
(IB)-1028(PB)/2019

IN THE MATTER OF:

Sh. Atul Vasisht

.... Applicant/petitioner

v.

M/s. Sunshine Trade Tower Pvt. Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 23.05.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner

Mr. Pankaj Paliwal, Adv.

For the Respondent(s):

Mr. Dhruv Mohan & Mr. Sanjeev Mahajan, Advs.

ORDER

There is a stay of proceedings before this Tribunal issued by Hon'ble the Supreme Court in Civil Appeal No. 597 of 2019 in respect of corporate debtor. Accordingly, hearing is deferred to 06.08.2019.

Sd/-

(M.M.KUMAR)
PRESIDENT

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)